

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/221(KB)2022
IA(I.B.C)/118(KB)2024,
IA(I.B.C)/241(KB)2024,
IA(I.B.C)/640(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	NAVSHIKHA MULTITRADERS PRIVATE LIMITED VS ZOOM DEALCOMM PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Mr. Saiee Nirgude Adv.] For the Applicant in all IAs

ORDER

1. Ld. Counsel for the Applicant present.
2. IA(IBC)/118(KB)2024
 - a. This IA has been filed for taking on record the certifying the list of creditors and constitution of committee of creditors. This IA is accompanied by an affidavit of Resolution Professional which is at Page no.22-23. This IA is allowed and disposed of to the extent of taking on record the report of certifying list of creditors and constitution of committee of creditors.
3. IA(IBC)/241(KB)2024
 - a. This IA has been filed by the Resolution Professional for placing on record the 1st Progress Report which is at Page No.1 onwards. This IA is accompanied by an affidavit of Resolution Professional which is at Page No.34. This Progress Report is taken on record and this IA is accordingly allowed and disposed of to the extent mentioned above.

4. IA(I.B.C)/640(KB)2024

a. At request, post this IA on **24.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)